

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 5th February, 2026

No. HCM/1/96-BENCH/ : The attention of all Sections, in particular the Filing Section, is hereby drawn to the order dated 05-01-2026 passed by the Hon'ble Supreme Court of India in **Writ Petition (s) (Civil) No. (s) 1261 of 2025 (Pankaj Sinha Vs. Bar Council of India & Ors.)** which reads as follows:

"7. Since this Court has already intervened and directed to provide adequate representation to women lawyers and for the co-option of advocates belonging to the categories of the specially abled, we request the High Courts not to entertain fresh petitions in this regard. Furthermore, the High-Powered Election Committee(s) at both the national and state levels have already been constituted under the orders of this Court; therefore also, there is no reason for the High Courts to entertain petitions, more so, when the election process has already begun."

In view of the above, the Filing Section shall not entertain fresh petitions regarding adequate representation of specially abled advocates in State Bar Council elections and reduction of nomination fee exclusively to the specially abled category.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/
Copy to:

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Imphal, the 5th February, 2026

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneswar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR